GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3093 ANSWERED ON:29.11.2010 REFORMS IN TELECOM SECTOR Baske Shri Pulin Bihar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has received any recommendations from Telecom Regulatory Authority of India (TRAI) for reforms in Telecom Sector in the country;
- (b) if so, the details thereof;
- (c) whether the reforms have been implemented in the telecom services on the basis of these recommendations;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to(e) Under the provisions of Telecom Regulatory Authority of India (TRAI) Act 1997, the Authority either suo-moto or on a request from the licensor can recommend on specific matters such as need and timing for introduction of new Service Providers, terms and conditions of license to a Service Providers, measures to facilitate competition and promote efficiency in operation of telecom services, technological improvements in the service provided by the service provider, efficient management of available spectrum etc. From time to time TRAI makes recommendations on various issues connected with the telecom sector. Government examines the recommendations made by TRAI for acceptance or otherwise. However Government has been implementing various reforms through policy initiatives, taking inputs from all stake holders including TRAI from time to time.